

BENCH-I**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(CAA) No.375/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st January 2018, 10.30 A.M

Name of the Company	Ampli Finance Ltd & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MANOJ BANTHIA, PCS
2. NEHA SOMANI, PCS
3. BIDISHA ACHARI, PCS

Applicants *Somani*
1/1/2018

4. Mr. K. S. PRADHAN, JOINT DIRECTOR RD(ER) MCA - *Pradhan*
01/01/2018

ORDER

Ld. Counsel for the petitioners and Mr. K. S. Pradhan Joint Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

In compliance of our order dated 05/12/2017 notice has been published and affidavit of compliance has been filed, which may be taken on record.

List it on 05/02/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)

259. अमित दोमां
259. गोमां अमी
259. इमां अमी